

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF PRESSCOM PRODUCTS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	PRESSCOM PRODUCTS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	02/12/1998
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies -Coimbatore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U29199TZ1995PTC008665
5.	Address of the registered office and principal office (if any) of corporate debtor	PLOT NO 69 BSIPCOT INDUSTRIAL COMPLEX PHASE II HOSUR TN 635109
6.	Insolvency commencement date in respect of corporate debtor	04.11.2022 (Order received on 15.11.2022)
7.	Estimated date of closure of insolvency resolution process	03.05.2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Sanjay Mehra Registration Number: IBBI/IPA-001/IP-P-01818/2019 -2020/12784
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: B-11, Third Floor, Geetanjali Enclave, Opp Aurbindo College ,New Delhi,National Capital Territory of Delhi ,110017 E-mail id: sanjay.mehra64@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: B-11, Third Floor, Geetanjali Enclave, Opp Aurbindo College ,New Delhi,National Capital Territory of Delhi ,110017 E-mail id: cirpresscom@gmail.com
11.	Last date for submission of claims	29.11.2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) The Relevant Forms can be obtained from the website of IBBI. Web link: https://ibbi.gov.in/en/home/downloads (b) Details of the Authorized Representatives can be extracted from the Website of IBBI as mentioned against point (a).



Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Presscom Products Private Limited on 04.11.2022.

The creditors of Presscom Product Private Limited, are hereby called upon to submit their claims with proof on or before 29.11.2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of Interim Resolution Professional: Mr. Sanjay Mehra

IBBI Registration Number

:IBBI/IPA-001/IP-P-01818/2019 -2020/12784

AFA valid upto

:21st April, 2023

Address

:B-11, Third Floor, Geetanjali Enclave, Opp
Aurbindo College, New Delhi,
National Capital Territory of Delhi, 110017

E-mail id

:sanjay.mehra64@gmail.com

Date:

:17.11.2022

Place

:New Delhi